## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.29/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (T) Shri S. Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd May, 2017, 10.30 A.M

	Name of the Company	Prowess Internation -Versus- Jai Balaji Industries		
l	Under Section	433-434		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	AKHILESH KU AKASH SHA	· SHRIVASTAVA, ADV	} Petitioner	Hach Cumas

2. AKASH SHARMA I PS.CS )
3. ADITYA MUKHERJEE, ADV.

1. Mr. Abhajit Milie, Sr. Ar for reformit 2. Mr. Rajihio kajana, Ar Scarfart

ORDER

Ld. Counsels for the petitioner and the respondent are present.

Ld. Counsel for the petitioner made a prayer for adjournment. Prayer is allowed.

List the matter on 07/07/2017.

(S. Vijayaraghavan) Member (T)

Sd for

(Vijai Pratap Singh) Member (J)

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